



O.A. 372 of 1988

Order Sheet.

7.10.88/ Hon.D.S. Misra- AM Hon.G.S.Sharma- JM

In this case, the applicant has moved an application that his Pension Papers have been prepared and the department had started paying pension to him to his satisfaction and he now does not want to prosecute this case any longer. He has applied to withdraw this petition. None is present on behalf of the parties. We have examined the record and dismiss O.A.No.372/87 as not pressed. Misc.Application no.99 of 1988 is disposed of accordingly.

Sh.

11.10.50 11.10.50